

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**A.Nos. 97 of 2013, 120 of 2013, 122 of 2013, 134 of 2013, 136 of
2013, 141 of 2013, 146 of 2013 and 193 of 2013**

Dated : 08th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Appeal No. 97 of 2013

NTPC Ltd.Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. K. S. Dhingra for Resp. No.1
Mr. Pradeep Misra and Mr. Manoj
Kumar Sharma for Resp. No.2

Appeal No. 120 of 2013

NTPC Ltd. ..Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. M.K.Pandey and
Mr. M.S. Ramalingam for Resp.No.1
Mr. Pradeep Misra and Mr. Manoj
Kumar Sharma for Resp. No. 10
Mr. R.B.Sharma for Resp. No.4, 5,
and 18

Appeal No. 122 of 2013

NTPC Ltd. ...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Counsel for the Respondent(s) : Mr. M.K. Pandey and
Mr. M.S. Ramalingam for Resp.No.1
Mr. Pradeep Misra and Mr. Manoj
Kumar Sharma for Resp. No.2
Mr. R.B. Sharma for Resp. No.7

Appeal No. 134 of 2013

NTPC Ltd. ..Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Counsel for the Respondent(s) : Mr. M.K. Pandey and
Mr. M.S. Ramalingam for Resp.No.1
Mr. R.B.Sharma for Resp. No.7
Mr. Aditya Mukherjee for Resp.No.8

Appeal No. 136 of 2013

NTPC Ltd. .. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. .. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Counsel for the Respondent(s) : Mr. Pradeep Misra and Mr. Manoj
Kumar Sharma for Resp. No.3
Mr. R.B.Sharma for Resp. No.7

Appeal No. 141 of 2013

NTPC Ltd. .. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. .. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Counsel for the Respondent(s) : Mr. M. K. Pandey and
Mr. M. S. Ramalingam for Resp.No.1
Mr. Pradeep Misra and Mr. Manoj
Kumar Sharma for Resp. No.10
Mr. R.B.Sharma for Resp. Nos.4, 5
& 17

Appeal No. 146 of 2013

NTPC Ltd. .. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. .. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Counsel for the Respondent(s) : Mr. M. K. Pandey and
Mr. M. S. Ramalingam for Resp.No.1
Mr. Pradeep Misra and Mr. Manoj
Kumar Sharma for Resp. No.2
Mr. R.B.Sharma for Resp. No.7

Appeal No. 193 of 2013

NTPC Ltd. .. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. .. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Counsel for the Respondent(s) : Mr. M. K. Pandey and
Mr. M. S. Ramalingam for Resp.No.1
Mr. Pradeep Misra and Mr. Manoj
Kumar Sharma for Resp. No.2
Mr. R.B.Sharma for Resp. Nos.4, 5
& 17

ORDER

At the request of learned counsel for the parties the matter is posted for hearing on 21.01.2015. Reply, if any, may be filed. Amended memo may also be filed in the Registry.

Post the matter on **21st January, 2015.**

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

HCI/SH